85

(vi) The Mineral Oils (Additional Duties of Excise and Customs) Ordinance, 1958 (No. 6 of 1958). [Placed in Library. See No. LT-742/58.1

ANNUAL REPORT AND ACCOUNTS OF INDIAN TELEPHONE INDUSTRIES (P) LTD. AND AUDITORS' REPORT THEREON

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): Sir, I beg to lay on the Table, under subsection (1) of section 639 of the Companies Act, 1956, a copy of the Seventh Annual Report and Accounts of the Indian Telephone Industries Private Limited, Bangalore, for the year ended 31st March, 1957, together with a copy of the Auditors' Report thereon. [Placed in Library. See No. LT-765/58.]

MINISTRY OF LAW NOTIFICATION UNDER THE REPRESENTATION OF PEOPLE ACT, 1951

THE MINISTER OF LAW (SHRI A. K. SEN): Sir, I beg to lay on the Table, under subsection (3) of section 169 of the Representation of the People Act, 1951, a copy of the Ministry of Law Notification S.R.O. No. 4163, dated the 31st December, 1957, publishing further amendments in the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956. [Placed in Library. See No. LT-532/58.]

I. REPORT OF THE KERALA AND MADRAS FOOD POISONING CASES ENQUIRY COMMISSION

II. REPORT OF THE INDIAN DELEGATION TO THE COMMEMORATIVE SESSION OF W.H.A.

III. REPORT ON THE WORKING OF THE COUNTESS OF DUFFERIN'S FUND

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA) : Sir, on behalf of Shri D. P. Karmar-

kar, I beg to lay on the Table a copy of each of the following Reports:—

- (i) Report of the Kerala and Madras Food Poisoning Cases Enquiry Commission. [Placed in Library. See No LT-764/58.]
- (ii) Report of the Indian Delegation to the Tenth Anniversary Commemorative Session of the World Health Assembly together with a copy of the Report of the Delegation to the Eleventh World Health Assembly held in May-June, 1958, in Minneapolis (U.S.A.). [Placed in Library. See No. LT-769/58.].
- (iii) Report on the activities of the National Association for supplying Medical Aid by Women to the Women of India (Countess of Dufferin's Fund) for the period 1948 to 1957. together with the audited accounts of the Fund for the dd period. [Placed in Library. See No. LT-819/58.;]

NOTIFICATION APPOINTING THE DATE ON WHICH THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES RULES SHALL COME INTO FORCE

SHRI M. V. KRISHANAPPA: Sir, on behalf of Shri D. P. Karmarkar, I beg to lay on the Table, a copy of the Ministry of Health Notification, G.S.R. No. 216, dated the 31st March, 1958, appointing the 1st day of April, 1958, as the date on which the All India Institute of Medical Sciences Rules, 1958, shall come into force. [Placed in Library. See No. LT-766/58.]

MINISTRY OF HOME AFFAIRS NOTIFICATIONS UNDER THE DELHI MUNICIPAL CORPORATION ACT, 1957

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under sub-